

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 30.05.2018

ORDER NO. 113 of 2018

Hon'ble Member (J) is pleased to modify the sitting notified vide **order no. 112 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 30.05.2018 at 10.30 a.m. The Customs and Excise Division Bench matters will be heard by the bench of Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) alongwith Service Tax Division Bench matters.

On 30.05.2018 at 10.30 a.m. Hon'ble Ms. Rachna Gupta, Member (J) will hear Single Member bench matters as notified.

By Order


(A. Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/
Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard
File/Office Copy.


Registrar